

MR. SPEAKER: I have admitted a Calling Attention Notice.

SHRI S. M. BANERJEE: Let him make the statement today.

MR. SPEAKER: A Calling Attention on the same subject has been admitted.

12 hrs.

PAPERS LAID ON THE TABLE

DELIMITATIONS OF COUNCIL CONSTITUENCIES (MADRAS) AMENDMENT ORDER, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA):

I beg to lay on the Table a copy of the Delimitation of Council Constituencies (Madras) Amendment Order, 1976 (Hindi and English versions) published in Notification No. G.S.R. 253(E) in Gazette of India dated the 25th March, 1976, under sub-section (3) of section 13 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-10627/76].

DETAILED DEMANDS FOR GRANTS 1976-77 OF MINISTRIES OF STEEL AND MINES, EDUCATION AND SOCIAL WELFARE AND ENERGY AND DEPARTMENTS OF CULTURE, ATOMIC ENERGY, SPACE, THE PARLIAMENT, DEPARTMENT OF PARLIAMENTARY AFFAIRS, ETC., ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHTAGI): I beg to lay on the Table a copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries/Departments for 1976-77:—

- (1) Ministry of Steel and Mines.
- (2) Department of Culture.

(3) Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission.

(4) Department of Atomic Energy.

(5) Department of Space.

(6) Ministry of Education and Social Welfare.

(7) Ministry of Energy.

[Placed in Library. See No. LT-10628/76].

COTTON TEXTILES (CONTROL) AMENDMENT ORDER, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

I beg to lay on the Table a copy of the Cotton Textiles (Control) Amendment Order, 1976 (Hindi and English versions) published in Notification No. S.O. 1096 in Gazette of India dated the 20th March, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10629/76].

12.01 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND EIGHTH REPORT

SHRI H. N. MUKERJEE (Calcutta-North-East): I beg to present the Two Hundred and eighth Report of the Public Accounts Committee on Paragraph 37 of the Report of the Comptroller and Auditor General of India for the year 1973-74—Union Government (Civil) relating to New Port of Tuticorin—Ministry of Shipping and Transport.